

## **Action Taken Report**

**In the matter before the Hon'ble NGT Order O.A No.893 of 2019 i.e. Manikchand S Jain V/s State of Gujarat.**

**1) Major points in complaint:**

Running of Yarn Dyeing plants in Kim (Surat District) on Ahmadabad Mumbai Highway causing huge pollution by Sahar Industries and Proera Bizcon Pvt. Ltd.

**2) Direction:**

As per order dated: 30.10.2019 “ Let the Gujarat State Pollution Control Board (GSPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report ”.

**3) Latest status of the Industries:**

Regional Office-Surat has visited both the units with reference to verification on dated: 18.11.2019. Salient features of the inspection reports are as follows:

**(I) Sahar Industries (Old Name: Navpad Textiles Industries Ltd.)**

- a. Unit is engaged in manufacturing Dyed Yarns - 60MT/Month
- b. During visit production plant is observed in operation and dyeing of yarn was going on.
- c. For the generated waste water from process unit has provided primary, secondary and tertiary effluent treatment facility along with Reverse Osmosis and Electric type evaporator. Provided units of ETPlant are found in operation.
- d. During Inspection Waste Water ponding is observed outside the boundary of the unit, in adjacent open plot. Raw effluent collection tank of the unit is situated besides this plot within the compound wall of this unit.
- e. Though no live Waste Water discharge is observed from the collection tank to the open plot one sample each of Waste Water are collected from the raw effluent collection tank and from the Waste Water ponding area to ascertain the quality of the Waste Water.
- f. Result of the sample collected from ponding in open plot is BOD – 58 mg/lit (limit-30 mg/lit), COD – 289 mg/lit (limit – 100 mg/lit)
- g. Unit has provided one coal fired Thermic Fluid Heater (TFH) (capacity 1000 U). Unit has provided cyclone separator followed by bag filter as Air Pollution control measures (APCM).
- h. During visit TFH and provided all APCM are found in operation.
- i. Use of imported coal as fuel is going on.

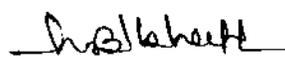
- j. Sample of flue gas emission is collected from the stack attached to the TFH.
- k. Analysis report dated 22.11.2019 of air sample collected from common stack attached to Boiler and TFH through APCM shows concentration of
  - 1. PM = 54.0 mg/Nm<sup>3</sup> (Limit=150mg/Nm<sup>3</sup>),
  - 2. SO<sub>2</sub>=27.1 ppm (Limit=100ppm),
  - 3. NO<sub>x</sub>=9.4 ppm (limit=50 ppm)
- l. Overall housekeeping of the unit is very poor.
- m. Gujarat Pollution Control Board hence issued closure direction Under Section 33(A) of the Water Act - 1974 vide letter No. GPCB/CCA-SRT-149(4)/ID-20998/528491, dated 30-11-2019.

**(II) M/s. Raj Dyechem Private Limited  
(New Name: Proera Bizcon Pvt. Ltd.)**

- a. Unit is engaged in Yarns Dyeing -160MT/Month
- b. During visit production plant is observed not in operation.
- c. Closure Direction to the unit was issued on Date: 11.04.2019. Revocation to the unit was issued on Date: 24.10.2019. Electric Power supply to the unit is found not connected yet.
- d. During Inspection no responsible person was available at premises. Water ponding is observed outside the boundary of the unit, in adjacent open plot. Raw effluent collection tank of the unit is situated besides this plot within the compound wall of this unit.
- e. Unit has not made any application for the change of name of the unit from M/s. Raj Dyechem Private Limited to M/s Proera Bizcon Pvt. Ltd.

- Encl:-
- 1) Inspection report dated 18.11.2019 of M/s.Sahar Industries (Annexure-1).
  - 2) Analysis report dated 29.11.2019 from ponding in open plot adjacent to M/s.Sahar Industries (Annexure-2).
  - 3) Analysis report dated 29.11.2019 from collection tank of ETP of M/s.Sahar Industries (Annexure-3).
  - 4) Analysis report dated 22.11.2019 of stack sampling of M/s.Sahar Industries (Annexure-4).
  - 5) Direction Under Section 33(A) of the Water Act – 1974 to M/s.Sahar Industries (Annexure-5).
  - 6) Inspection report dated 18.11.2019 of M/s. Raj Dyechem Private Limited (Annexure-6).

<b>Name &amp; Address of Unit</b>	M/s Sahar Industries ( Old Name-Navpad Textiles Industries Ltd (GPCB ID-20998) Plot No: Block No.67,P/2,P/3, Block No.67,P/2,P/3,Moti Naroli,, Mangrol, Surat – 394110
<b>Date &amp; Time of Visit</b>	18/11/2019,16:00 Hrs
<b>Visited By</b>	Ms. M. B. Desai (AEE), Mr L.V.Brahmbhatt(SSA)
<b>Person Contacted</b>	Mr Dharmendrabhai Parmar (Supervisor)
<b>Reference</b>	Mail received from Head Office - Legal Branch dated 12/11/2019 for regarding carrying out inspection as per Hon'ble NGT order OA-NO-893/2019.
<b>Relevant Information</b>	<ul style="list-style-type: none"> <li>Unit is manufacturing Dyed Yarn – 60MT/Month, having CCA valid upto 30/06/2024. Unit has obtained CTE Amendment for increasing production from - 30 MT/M up to -250 MT/Month, vide order no. 514182 dt. 20-7- 19. During visit unit is found in operation and dyeing of yarn was going on. At present unit is engaged in manufacturing of Dyed Yarn – 30MT/Month. Generated effluent is being collected into its raw effluent collection tank and treated in provided ETP comprising of primary, secondary and tertiary treatment facility along with Reverse Osmosis and Electric type evaporator. During inspection all the ETP units were found operational. Waste Water ponding is observed outside in open plot towards raw effluent collection tank side which is adjacent to this unit's boundary. Size of this ponding area is approximately 5*5*0.3 Cu.Mtrs. During inspection no live waste water discharges observed in this plot. However one representative sample is collected from the effluent collection tank of raw effluent and another one w/w sample is collected from the adjacent ponding area to check the quality of waste water. Photograph is attached herewith. During inspection overall house keeping of the unit is found poor. Domestic w/w is disposed in to soak pit system. Unit has installed coal fired Thermic Flue Heater (cap. 1000 U) and cyclone separator followed by Bag filter as Air Pollution Control Measures and during inspection Thermic Flue Heater as well as all Air Pollution Control Measures are found in operation. Imported coal is used as fuel. One stack gas emission sample is collected. During inspection unit is instructed to provide manometer with Bag Filter and Sub Energy meter for provided Air Pollution Control Measures. During inspection @15MT ETP sludge found stored within its storage area. Unit has obtained membership of TSDF site, BEIL-Dahej for its disposal. Unit has disposed 9.8MT ETP sludge on 23/04/2019 to TSDF site, BEIL-Dahej &amp; manifest No. is: 872980. In connection with above reference another unit, M/s Raj Dyechem Private Limited (50441) is also inspected. M/s Raj Dyechem Private Limited found not in operation. It is closed since April, 2019. Its inspection report is submitted into its PCB ID-50441 separately. Whether M/s Sahar Industries is carrying out discharge of its raw effluent from its collection tank to adjacent open plot during odd hours/non working hours, samples are collected each from its raw effluent collection tank and from the adjacent open ponding area.</li> </ul>

  
L.V. Brahmbhatt  
(SSA)

  
Ms. M. B. Desai  
(AEE)



Ponding outside plant premises M/s Sahar Industries (Old Name-Navpad Textiles Industries Ltd (GPCB ID-20998)) dated 18/11/2019 adjacent to the raw effluent collection tank side of its plant boundary



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tele: (0261) 2442696

Sample ID: 270452 - Analysis Completion: 29/11/2019

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 37721

TEST REPORT

Test Report No. : 37721

Date: 29/11/2019

1. Name of the Customer : Sahar Industries ( Old Name-Navpad Textiles Industries Ltd, - 20998
2. Address : BLOCK NO.67,P/2,P/3,BLOCK NO.67,P/2,P/3,MOTI NAROLI,,MANGROL  
MOTI NAROLI-394110, Taluka : Mandvi, District : Surat, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Ms. Desai manali b
5. Quantity of Sample Received : 5 Lit
6. Code No. of the Sample : 270452
7. Date & Time of Collection & Inwarding : 18/11/2019 , (1625 to 1625) & 19/11/2019
8. Date of Start & Completion of Analysis : 19/11/2019 & 29/11/2019
9. Sampling Point : From Ponding on open plot adjoining to the boundry wall of the unit ~
10. Flow Details (Remarks) : --
11. Mode of Disposal : on open land for evaporation & percolation
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip : 7 to 8 on pH Strip
14. Carboys Nos for : SUR-GOWA12 & Color & Appearance : Light Brownish
15. Water Consumption & W.W.G (KLPD) : Ind : 100.000 , Dom : 5.000 & Ind : 90.000 , Dom : 5.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.99
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	65
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methoc	10 - 200000 mg/L	2920
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methoc	2 - 10000 mg/L	170
6	Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	0.01 - 100%.	45.90
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	592
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	90
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	289
10	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	1.2
11	Phenolic Compounds	mg/l	4 Amino Antipyrrene method without Chloroform Extra	0.1 - 50 mg/l	1.25
12	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	58

**Laboratory Remarks** : Approved By: 274-lab\_274 Dt.: 29/11/2019

Dr. A H Sharma, Lab Head

**Field Observation** : sample is collected as per is 3025.

Note :

1. \* - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tele: (0261) 2442696

Sample ID: 270453 - Analysis Completion: 29/11/2019

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 37723

TEST REPORT

Test Report No. : 37723

Date: 29/11/2019

1. Name of the Customer : Sahar Industries ( Old Name-Navpad Textiles Industries Ltd, - 20998  
2. Address : BLOCK NO.67,P/2,P/3,BLOCK NO.67,P/2,P/3,MOTI NAROLI,,MANGROL  
MOTI NAROLI-394110, Taluka : Mandvi, District : Surat, GIDC : Not In Gide  
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)  
4. Sample Collected By : Ms. Desai manali b  
5. Quantity of Sample Received : 5 Lit  
6. Code No. of the Sample : 270453  
7. Date & Time of Collection & Inwarding : 18/11/2019 , (1630 to 1630) & 19/11/2019  
8. Date of Start & Completion of Analysis : 19/11/2019 & 29/11/2019  
9. Sampling Point : From collection tank of ETP(B/T) ~  
10. Flow Details (Remarks) : --  
11. Mode of Disposal : In to ETP units for further treatment  
12. Ultimate Receiving Body : No generation of industrial wastewater  
13. Temperature on Collection : 37 & pH Range on pH Strip : 7 to 8 on pH Strip  
14. Carboys Nos for : SUR-I7NEDK & Color & Appearance : Brownish  
15. Water Consumption & W.W.G (KLPD) : Ind : 100.000 , Dom : 5.000 & Ind : 90.000 , Dom : 5.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	37
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 - 14 pH value As or	7.15
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	70
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methoc	10 - 200000 mg/L	2490
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methoc	2 - 10000 mg/L	116
6	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	490
7	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	82
8	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	917
9	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	3.2
10	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 - 50 mg/l	0.66
11	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	202

**Laboratory Remarks** : Approved By: 274-lab\_274 Dt.: 29/11/2019

Dr. A H Sharma, Lab Head

**Field Observation** : sample is collected as per is 3025.

Note :

- \* - These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR AIR  
TYPE : Stack-Process

Gujarat Pollution Control Board  
Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tele:(0261) 2442696

Sample ID:270451 - Analysis Completion:22/11/2019

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 37725

1. Name & : Sahar Industries ( Old Name-Navpad Textiles Industries Ltd, - 20998
2. Address of the Unit : BLOCK NO.67,P/2,P/3,BLOCK NO.67,P/2,P/3,MOTI NAROLI,,MANGROL  
MOTI NAROLI - 394110,Taluka : Mandvi, District : Surat, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Ms. Desai manali b
5. Date & Time of Collection & Receipt : 18/11/2019, (1615 to 1645)
6. Date of Start & Completion of Analysis : 19/11/2019 & 22/11/2019
7. Sampling Point : Stack attached to Thermopack through APCM. ~
8. Fuel : Imported Coal
9. APCM : Mcs,Bag Filter
10. Thimble & Weight (gm) : 5/7289
11. Temperature on Collection : 105(stk) & Volume-Absord Media : 100 ml for SO2 & 25 ml for NOx
12. Volume-Gas Passed : 502.0 lit(N) for PM, 58.62 lit(N) for SO2 & 1428 ml for NOx
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	54.0
2	SO2-Stack (PPM)	PPM	IS: 11255 (Part - 2), 1985 (Reaffirmed 2009)	5 - 500 mg/NM3	27.1
3	NOX-Stack	PPM	IS:11255(Part-7), 2005	5 - 500 mg/NM3	9.4

**Laboratory Remarks** : Approved By:274-lab\_274 Dt.: 25/11/2019

Dr. A H Sharma, Lab Head

Field Observation : sample is collected as per is 11255.



## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

**RPAD**

**DIRECTION UNDER SECTION 33(A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE "WATER ACT"] AS AMENDED FROM TIME TO TIME.**

- (1) WHEREAS you are having an industrial plant for the manufacturing of Dyed Yarn located at Block No- 67, p/2,p/3, Moti Naroli, Mangrol, Tal:Mandavi, Dist: Surat.
- (2) AND WHEREAS the Gujarat Pollution Control Board has granted you consent under the provisions of the Water Act vide consent Order No. 104780 dated 24-10-2019 for operation of the industrial plant for the manufacture of above said products at the above site with specific terms & conditions.
- (3) AND WHEREAS your industry was visited on 18-11-2019 under Section (23) of The Water (Prevention and Control of Pollution) Act-1974 by authorized officers of the Board, as per directions by Hon'ble NGT in order O.A. No. 893 of 2019, dated: 30-10-2019 during said visit it was observed that;
  - a) Waste water ponding was observed outside in open plot towards raw effluent collection tank side which is adjacent to the unit's boundary which shows you could be discharging untreated waste water in odd hours/non working hours.
  - b) Result of sample collected from ponding in open plot is BOD- 58 mg/l (limit- 30 mg/l), COD- 289 mg/l(limit- 100 mg/l) which shows there could be discharge of industrial waste water from collection tank of your unit.
  - c) Housekeeping of your unit was found poor.

**Clean Gujarat Green Gujarat**

ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation

Outward No:528491, 30/11/2019

- (4) AND WHEREAS looking to the observation during the said visit you have violated provisions of the Environmental laws and you are in non-compliance of the conditions granted to you.
- (5) AND WHEREAS a notice was also issued vide no. SRT-CCA-149(4)/ID- 20998/ 528045 dated: 26-11-2019 as a chance of being heard and you have not replied to the notice in stipulated time limit.

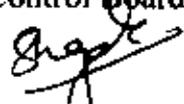
Under the circumstances, I, Sushil Vegda, Senior Environmental Engineer of the Gujarat Pollution Control Board issue the direction under Section 33(A) of The Water (Prevention and Control of Pollution) Act-1974 as under: -

- 1) To prohibit you from the above said manufacturing activity.
- 2) To close the operation of your industrial plant on the above mentioned premises.
- 3) To prohibit any kind of manufacturing activities through Captive Power Plant and/or D. G. Sets
- 4) To direct the concerned authority to stop supply of electricity (except single phase) and water with the immediate effect.

If the above directions are not complied, you are liable for prosecution under Section 41(2) of The Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This order is issued after approval of competent authority.

For and on behalf of  
Gujarat Pollution Control Board

  
(Sushil Vegda)

Senior Environmental Engineer



# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

**NO: GPCB/CCA-SRT- 149(4) /ID- 20998 /**

**Date:**

**Issued to:**

**M/s Sahar Industries (old name: Navpad Textile Ltd)**

**Block No- 67, p/2,p/3,**

**Moti Naroli, Mangrol,**

**Tal:Mandavi, Dist: Surat**

**COPY TO:**

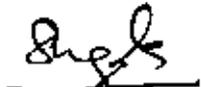
1. The Vyara Division Ex. Engr.  
D.G.V.C.L. 66 KV Compound,  
National Highway No.6,

Dhulia Rd, Vyara. Dist.Surat.....With a request to disconnect the supply of Electricity (except single phase) with the immediate effect of the industrial plant M/s Sahar Industries (old name: Navpad Textile Ltd) Block No- 67, p/2,p/3, Moti Naroli, Mangrol, Tal:Mandavi, Dist: Surat and intimate to us accordingly.

2. The Regional Officer,

G.P.C.B.-Surat..... You are directed to verify all directions and follow with local authority for compliances of all direction in complete manner please send report for further action.

For and on behalf of  
Gujarat Pollution Control Board

  
(Sushil Vegda)

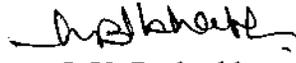
Senior Environmental Engineer

Outward No:528491,30/11/2019

**Clean Gujarat Green Gujarat**

ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation

<b>Name &amp; Address of Unit</b>	M/s: Raj Dyechem Private Limited (50441) Block No 69, Paiki Hissa No.2 And 3, Moti Naroli, -, Moti Naroli - 394110, Mangrol, Surat
<b>Date &amp; Time of Visit</b>	18/11/2019, 17:30 Hrs
<b>Visited By</b>	Ms. M. B. Desai (AEE), Mr L.V. Brahmhatt (SSA)
<b>Person Contacted</b>	Mr Amit Pandey (Sec. Guard)
<b>Reference</b>	Mail received from Head Office - Legal Branch dated 12/11/2019 for regarding carrying out inspection as per Hon'ble NGT order OA-NO-893/2019.
<b>Relevant Information</b>	<ul style="list-style-type: none"> <li>Unit is engaged with yarn dyeing - 160Tons/Month, having CCA valid upto 07/11/2022. Unit was under closer since 11/04/2019 and electric power supply has been disconnected by DGVCL on 18/05/2019. Revocation has been issued to the unit on 25/10/2019. However during inspection unit is found completely non operational. Electricity Power supply has been found not connected yet. No any production activity is going on. No responsible person was available at the premises. No any waste water discharge observed from industry to outside plant premises or within premises. Unit has yet not started the manufacturing activity.</li> </ul>

  
L.V. Brahmhatt  
(SSA)

  
Ms. M. B. Desai  
(AEE)